

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 57 OF 2014

Dated: 8th November, 2017

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N.K. Patil, Judicial Member**

In the matter of:

**Himachal Pradesh State Electricity Board Ltd. ... Appellant(s)
Vs.
Himachal Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Ms. Swapna Seshadri
Ms. Neha Garg
Ms. Rhea Lu7thra

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma Suraj Singh for R-1

ORDER

List the matter for hearing on 17.11.2017.

**(Justice N.K. Patil)
Judicial Member**

**(I. J. Kapoor)
Technical Member**

mk/vt